

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Competition Appeal (AT) No. 14 of 2020**

**In the matter of:**

**Alkem Laboratories Ltd. & Ors. ....Appellants**

**Vs.**

**Competition Commission of India & Ors. ....Respondents**

**Present:**

**For Appellants: Mr. Aman Singh Baroka, Mr. Manas Kumar Chaudhari  
and Mr. Sagardeep Rathi, Advocates.**

**For Ms. Samapika Biswal for CCI, R-1.**

**Respondents: Mr. Nakul Mohta & Mr. Mohit Prasad, Advocates for R-2**

**With**

**Competition Appeal (AT) No. 16 of 2020**

**In the matter of:**

**Macleods Pharmaceuticals Ltd. ....Appellant**

**Vs.**

**Competition Commission of India & Ors. ....Respondents**

**Present:**

**For Appellant: Mr. Rishad A Chowdhury & Ms. Madhurika Ray,  
Advocates.**

**For Ms. Samapika Biswal for CCI, R-1.**

**Respondents: Mr. Riddhiman Chatterji & Mr. Rounak Bhattacharyya,  
for R-2.**

**Mr. T. Sundar Ramanathan & Mr. Ishaan Chakrabarti,  
Advocates for R-3.**

**Ms. Archana Sahadeva, Advocate for R-12.**

**Mr. Nakul Mohta & Mr. Mohit Prasad, Advocates for R-8**

**With**

**Competition Appeal (AT) No. 21 of 2020**

**In the matter of:**

**Rajendra Agarwal ....Appellant**

**Vs.**

**Competition Commission of India & Ors. ....Respondents**

**Present:**

**For Appellant: Ms. Neha Tandon, Advocate.**

**For Ms. Samapika Biswal for CCI, R-1.**

**Respondents: Mr. Riddhiman Chatterji & Mr. Rounak Bhattacharyya,**

**Advocates for R-2.  
Mr. Rishad A Chowdhury & Ms. Madhurika Ray,  
Advocates for R-3, proforma respondent  
Mr. T. Sundar Ramanathan & Mr. Ishaan Chakrabarti,  
Advocates for R-4, proforma respondent  
Mr. Nakul Mohta & Mr. Mohit Prasad, Advocates for R-9**

**With**

**Competition Appeal (AT) No. 23 of 2020**

**In the matter of:**

**Rajeev Mishra** **....Appellant**

**Vs.**

**Competition Commission of India & Ors.** **....Respondents**

**Present:**

**For Appellant: Mr. T. Sundar Ramanathan & Mr. Ishaan Chakrabarti,  
Advocates**

**For Ms. Samapika Biswal for CCI, R-1.**

**Respondents: Ms. Archana Sahadeva, Advocate for R-12.  
Mr. Riddhiman Chatterji & Mr. Rounak Bhattacharyya,  
Advocates for R-2.**

**Mr. Rishad A Chowdhury & Ms. Madhurika Ray,  
Advocates for R-3.**

**Mr. Nakul Mohta & Mr. Mohit Prasad, Advocates for R-8**

**ORDER**  
**(Virtual Mode)**

**22.02.2021:** In Competition Appeal (AT) No. 14 of 2020 Respondent No.3 has not been served. Learned Counsel for the Appellant to complete service on Respondent No.3.

It is stated that in the other three Appeals service is completed. Respondents who have not filed Reply may file Reply in the Appeals within two weeks. Rejoinder, if any, may be filed within one week thereafter.

List these Appeals 'For Admission (After Notice) Hearing' on **07<sup>th</sup> April, 2021.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Dr. Alok Srivastava]  
Member (Technical)

sa/md